

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :27/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/3209/2025 ARBP/6/2025	M/S. TARINI MOTOCORP, JAJPUR VS SAROJ KUMAR SAHOO	GOPINATH MISHRA VS	// ( //
2	D-ARBP/3338/2025 ARBP/7/2025	KARTIKA KUMAR PARIDA VS UNION OF INDIA	ATUL TRIPATHY VS	// ( //
3	D-BLAPL/2634/2025 BLAPL/1000/2025	TEJRAJ SANDHA @ TEJA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	GAISILET /193 /2023 S.D.J.M.,PADAMPUR(Bargarh ) GR/0001067/2023
4	D-BLAPL/2714/2025 BLAPL/1001/2025	MAHENDRA KHILA @ MOHENDRA KHILLA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE SADAR /176 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000060/2023
5	D-BLAPL/2666/2025 BLAPL/1002/2025	SIMAN MANDAL VS STATE OF ODISHA	AMIT BISWAL VS	GARBANDHA /54 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000072/2022
6	D-BLAPL/2574/2025 BLAPL/1003/2025	ROCKY @ HARISH CHANDRA PRUSTY VS STATE OF ODISHA	UMESH KUMAR LENKA VS	BADAGODA P.S. /757 /2024 J.M.F.C.(IV),BHUBANESWAR(Khordha ) CT/0001367/2024
7	D-BLAPL/2639/2025 BLAPL/1004/2025	TULASI PARI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAHANADI /18 /2023 A.D.J.,UMERKOTE(Nabarangapur ) CT/0000076/2023
8	D-BLAPL/2349/2025 BLAPL/1005/2025	DASA MUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /204 /2023 DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000042/2024
9	D-BLAPL/2200/2025 BLAPL/1006/2025	RANJAN JENA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	//0 S.D.J.M.,JAJPUR(Jajapur ) 2(A)CC/0000013/2025
10	D-BLAPL/1829/2025 BLAPL/1007/2025	RAJESH NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	JAGANNATHA PRASAD /41 /2017 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gajapati) Spl/0000044/2017
11	D-BLAPL/2365/2025 BLAPL/1008/2025	SANTOSH KUMAR JENA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KONARK /82 /2024 J.M.F.C.,KONARK(Puri) GR/0000268/2024

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12	D-BLAPL/2645/2025 BLAPL/1009/2025	SANJAYA KUMAR JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /197 /2023 SPL JUDGE, KHALLIKOTE(Ganjam) Spl/0000006/2023
13	D-BLAPL/2647/2025 BLAPL/1010/2025	JITUN POLAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /197 /2023 SPL JUDGE, KHALLIKOTE(Ganjam) Spl/0000006/2023
14	D-BLAPL/2166/2025 BLAPL/1011/2025	KARTIKA TAMULIA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	KEONJHAR TOWN /338 /2022 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000392/2022
15	D-BLAPL/2193/2025 BLAPL/1012/2025	ANANGA UDAYA BAL VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MADHUPATNA /17 /2019 J.M.F.C.(IV),CUTTACK(Cuttack) ICC/0000056/2022
16	D-BLAPL/2718/2025 BLAPL/1013/2025	RAJENDRA RANA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 J.M.F.C., BARKOTE(Debagarh ) 2(B)CC/0000001/2025
17	D-BLAPL/2307/2025 BLAPL/1014/2025	MANGAL SOY VS STATE OF ODISHA	CHIRANJIB ROUT VS	KHAMAR /183 /2024 A.D.J.,TALCHER(Anugul ) CT/0000232/2024
18	D-BLAPL/2723/2025 BLAPL/1015/2025	SUJIT KUMAR BEHERA VS STATE OF ODISHA	SITIKANT MISHRA VS	PHULBANI TOWN /293 /2024 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL CT/0001088/2024
19	D-BLAPL/2328/2025 BLAPL/1016/2025	JAGAN NAYAK VS STATE OF ODISHA	SATYAJIT DAS VS	BADAMBADI /6 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000019/2025
20	D-BLAPL/2706/2025 BLAPL/1017/2025	BADAL NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /814 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001452/2024
21	D-BLAPL/2698/2025 BLAPL/1018/2025	SRIKANT SINGH VS STATE OF ODISHA	MAHES DAS VS	Maitri Vihar PS /514 /2024 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0002079/2024
22	D-BLAPL/757/2025 BLAPL/1019/2025	SAHADEB DEBNATH VS STATE OF ODISHA	PVS NANAJI ACHARY VS	SEMILLIGUDA /99 /2024 SPECIAL JUDGE (POCSO), JEYPORE(Kor TR/0000083/2024
23	D-BLAPL/1762/2025	BISWAJIT MALLICK	PRANAB KUMAR DAS	ORKEL /151 /2020

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	BLAPL/1020/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000096/2020
24	D-BLAPL/1919/2025 BLAPL/1021/2025	SUJIT NAIK VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BISOI /114 /2024 SPECIAL JUDGE,RAIRANGPUR(Mayurbh Spl/0000012/2024
25	D-BLAPL/2294/2025 BLAPL/1022/2025	SRIKANT DAS VS STATE OF ODISHA	DEBASNAN DAS VS	ERASAMA /75 /2024 ADDL SESSIONS JUDGE, KUJANG(Jagats CT/0000071/2024
26	D-BLAPL/2491/2025 BLAPL/964/2025	DEBANANDA BINDHANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI SADAR /150 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000133/2024
27	D-BLAPL/2493/2025 BLAPL/965/2025	PANDITA BINDHANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI SADAR /150 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000133/2024
28	D-BLAPL/2495/2025 BLAPL/966/2025	SUMITRA ADIWASI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada TR/0000001/2025
29	D-BLAPL/2581/2025 BLAPL/967/2025	SURYAKANTI MOHANTY VS STATE OF ODISHA	MANORANJAN DAS VS	TOMANDO /451 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0001086/2024
30	D-BLAPL/2477/2025 BLAPL/968/2025	SANKET GURU @ SARDAR SANKET VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH SADAR /228 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000965/2024
31	D-BLAPL/2479/2025 BLAPL/969/2025	MOHAMMAD IRSHAD @ MD.IRSHAD VS STATE OF ODISHA	AJIT KUMAR RAUT VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000053/2024
32	D-BLAPL/2588/2025 BLAPL/970/2025	PINTU @ SAHIL GAGRAI VS STATE OF ODISHA	SK. ZAFARULLA VS	JODA /243 /2023 A.D.J.,CHAMPUA(Kendujhar) ST/0000017/2024
33	D-BLAPL/2494/2025 BLAPL/971/2025	ABHAYA KUMAR BHOI VS STATE OF ODISHA	RAKESH BEHERA VS	HINDOL /321 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000949/2024
34	D-BLAPL/2535/2025 BLAPL/972/2025	TAPAN RANASINGH VS	AMULYA RATNA PANDA VS	KHANTAPADA /322 /2024 J.M.F.C. BALASORE(RURAL)(Baleshwar)

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35	D-BLAPL/2613/2025 BLAPL/973/2025	STATE OOF ODISHA KABIR KHOSLA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	CT/0000877/2024 LAXMIPUR /78 /2023 ASSISTANT SESSION JUDGE,KORAPUT
36	D-BLAPL/2230/2025 BLAPL/974/2025	P.RAHUL PATRA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	CT/0000053/2024 GOLANTHARA (BERHAMPUR) /114 /202 ADDL C.J.M.,BERHAMPUR(Ganjam)
37	D-BLAPL/2221/2025 BLAPL/975/2025	PINKU @ BISWAJEET NATH VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	ST/0000015/2025 KISSANNAGAR PS /280 /2024 SPECIAL JUDGE (POCSO), CUTTACK(C
38	D-BLAPL/2614/2025 BLAPL/976/2025	SURYAKANTA KANHAR VS STATE OF ODISHA	SACHINDRA KANHAR VS	Spl/0000220/2024 // SPECIAL JUDGE,BALLIGUDA(Kandhama
39	D-BLAPL/2202/2025 BLAPL/977/2025	DEBENDRA JENA @ DEBA VS STATE OF ODISHA	AKASH BHUYAN VS	2(A)CC/0000020/2024 SINGLA /207 /2024 J.M.F.C.,BASTA(Baleshwar)
40	D-BLAPL/2627/2025 BLAPL/978/2025	AKASH DAS VS STATE OF ODISHA	UMESH CHANDRA DORA VS	CT/0000735/2024 KALIMELA /234 /2024 J.M.F.C.,MOTTU AT M.V.79(Malkangiri )
41	D-BLAPL/2628/2025 BLAPL/979/2025	BALAKRUSHNA KANHAR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	GR/0000596/2024 PHULBANI SADAR /7 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal
42	D-BLAPL/2134/2025 BLAPL/980/2025	KARTIK JENA VS STATE OF ODISHA	ANUPAM DASH VS	Spl/0000008/2025 BHARATPUR PS /316 /2021 3RD ADJ BHUBANESWAR(Khordha )
43	D-BLAPL/2582/2025 BLAPL/981/2025	SAMIR SAHOO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	CT/0000037/2022 KHANDAGIRI P.S. /453 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha )
44	D-BLAPL/2638/2025 BLAPL/982/2025	BABULA NAIK @NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	CT/0001432/2023 SURADA /191 /2019 A.D.J.,BHANJANAGAR(Ganjam)
45	D-BLAPL/39413/2024 BLAPL/983/2025	AJIT BILUNG VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	ST/0000065/2020 RAJGANGPUR /2 /2023 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000152/2023

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46	D-BLAPL/2616/2025 BLAPL/984/2025	KUNA ACHARYA @ SANKAR ACHARYA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BANKI /104 /2024 1ST ADJ,CUTTACK(Cuttack) ST/0000221/2024
47	D-BLAPL/2225/2025 BLAPL/985/2025	BAPUN BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /304 /2023 ADDL.SPECIAL JUDGE,TALCHER(Anugul) Spl/0000013/2023
48	D-BLAPL/2622/2025 BLAPL/986/2025	SHATRUGHAN NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	INDUASTRIAL,NISA /274 /2023 J.M.F.C.,CHHENDIPADA(Anugul ) GR/0001348/2023
49	D-BLAPL/2650/2025 BLAPL/987/2025	MAHESWAR SINGH VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	NAYAPALLI P.S. /7 /2023 A.D.J.,BHUBANESWAR(Khordha ) CT/0000093/2023
50	D-BLAPL/2660/2025 BLAPL/988/2025	NANDA @ AJIT KUMAR ROUT VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SARAT /97 /2024 SPECIAL JUDGE (POCSO), BARIPADA(M) Spl/0000117/2024
51	D-BLAPL/2344/2025 BLAPL/989/2025	MILAN @ACHYUT KUMAR SAHOO VS STATE OF ODISHA	MANAS RANJAN BEHERA VS	KEONJHAR TOWN /574 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(M) GR/0001819/2024
52	D-BLAPL/2635/2025 BLAPL/990/2025	MUNASIB VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KORAPUT GRPS /29 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000128/2024
53	D-BLAPL/2636/2025 BLAPL/991/2025	UMESH KUMAR RAMANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-15 /190 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0003462/2024
54	D-BLAPL/1626/2025 BLAPL/992/2025	JYOTI PRAKSH DANDASENA VS STATE OF ODISHA	SANTOSH SAHOO VS	SARANGADA /98 /2024 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000350/2024
55	D-BLAPL/1650/2025 BLAPL/993/2025	BASANTA KUMAR MOHANTY VS STATE OF ODISHA	SUBHASISH DAS VS	MALKANGIRI /416 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000111/2024
56	D-BLAPL/2641/2025 BLAPL/994/2025	SAMAN SEKH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000001/2025
57	D-BLAPL/1820/2025	JAMES NAYAK	ASHOK KUMAR PATRO	MOHANA /212 /2024

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	BLAPL/995/2025	VS STATE OF ODISHA	VS	J.M.F.C,MOHANA(Gajapati ) GR/0000325/2024
58	D-BLAPL/2642/2025 BLAPL/996/2025	RANJAN JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /197 /2023 SPL JUDGE, KHALLIKOTE(Ganjam) Spl/0000006/2023
59	D-BLAPL/2218/2025 BLAPL/997/2025	AMAR THELA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	CHHENDIPADA /29 /2016 AD-HOC A.D.J.(FTSC),ANGUL(Anugul ) Spl/0000018/2016
60	D-BLAPL/2632/2025 BLAPL/998/2025	ANKUSH AHUJA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	//0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000002/2025
61	D-BLAPL/2343/2025 BLAPL/999/2025	MILAN @ ACHYUT KUMAR SAHOO VS STATE OF ODISHA	MANAS RANJAN BEHERA VS	KEONJHAR TOWN /577 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K GR/0001822/2024
62	D-CMAPL/3353/2025 CMAPL/31/2025	UDAY NARAYAN SENAPATI@UDAYA NARAYAN SENAPATI VS ADDL.DISTRICT MAGISTRATE, BBSR	MITHUN DAS VS	// ( //
63	D-CMAPL/3254/2025 CMAPL/32/2025	PREMANANDA PANDA VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// ( //
64	D-CMP/3047/2025 CMP/117/2025	PRAMILA PRADHAN VS SURABALA SAHU	PRASANNA KUMAR RATH (1) VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho IA/0000001/2022
65	D-CMP/458/2025 CMP/118/2025	RABINDRA SETHY VS UMESH SETHY	SURESH CHANDRA PRADHAN VS	// CIVIL JUDGE (SD),PATTAMUNDAI(Kend CS/0000114/2019
66	D-CMP/54770/2024 CMP/119/2025	JAYA PRAKASH PRADHAN VS SUSHANTI LUGUN	DEO KUMAR AJMERIA VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambal CS/0000063/2020
67	D-CMP/391/2025 CMP/120/2025	GAJENDRA KUMAR SINGH VS DRAUPADI SINGH	S.S.RAO(SR.ADV.) VS	// A.D.J.,ANGUL(Anugul ) Crp/0000001/2023
68	D-CMP/2200/2025 CMP/121/2025	PURNA CHANDRA MALIK VS	SURESH CHANDRA PRADHAN VS	// CIVIL JUDGE(J.D.),PATTAMUNDAI(Kend

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69	D-CMP/2381/2025 CMP/122/2025	GUNJAR MALIK DAMODAR MISHRA VS TAPASWINI PANDA	BYOMOKESH SAHOO VS	CS/0000027/2015 // CIVIL JUDGE (SD),SAMBALPUR(Sambalpur)
70	D-CMP/54499/2024 CMP/123/2025	SUCHIT SUBHANKAR VS SK.SAMSER	BIBEKANANDA BHUYAN VS	CS/0000377/2013 // CIVIL JUDGE (SD),NIMAPARA(Puri)
71	D-CMP/3428/2025 CMP/124/2025	RAM NIBAS YADAV VS ARBIND YADAV	BISWAJIT MOHAPATRA VS	CS/0000055/2006 // CIVIL JUDGE (SD),ROURKELA(Sundargarh)
72	D-CONTC/2981/2025 CONTC/417/2025	EESHWAR CHANDRA TRIPATHY VS ARAVIND AGRAWAL,IAS	ADV. VS	// () //
73	D-CONTC/2993/2025 CONTC/418/2025	NAGENDRANATH DAS MOHAPATRA VS ANUPA KUMAR BEHERA,TAHASILDAR,REMUNA,BALASORE	ADV. VS	// () //
74	D-CONTC/3017/2025 CONTC/419/2025	MAMATA BARIK VS RAMESH CHANDRA JENA,DEPUTY DIRECTOR,SOIL CONSERVATION-CUM-PROJECT DIRECTOR,CUTTACK	ADV. VS	// () //
75	D-CONTC/3082/2025 CONTC/420/2025	BHISMA CHARAN NAIK VS SHALINI PANDIT, IAS	ADV. VS	// () //
76	D-CONTC/3083/2025 CONTC/421/2025	CHANDRA TANDI VS SHALINI PANDIT, IAS	ADV. VS	// () //
77	D-CONTC/3086/2025 CONTC/422/2025	LAXMIKANTA NAIK VS SHALINI PANDIT, IAS	ADV. VS	// () //
78	D-CONTC/3092/2025 CONTC/423/2025	SUBHADRA TIRIYA VS SOMESH KUMAR UPADHAYAY,COLLECTOR AND DIST. MAGISTRATE, DHENKANAL	ADV VS	// () //
79	D-CONTC/3098/2025 CONTC/424/2025	PRAMOD KUMAR PRADHAN VS SHALINI PANDIT, IAS	JULU KHANSAMA VS	// () //

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80	D-CONTC/3155/2025 CONTC/425/2025	KHUNJA SABAR @ KHANJABANI SABAR VS ANU GARG,IAS	ADV. VS	// 0 //
81	D-CONTC/3159/2025 CONTC/426/2025	BUDHE MAJHI VS ANU GARG,IAS	ADV. VS	// 0 //
82	D-CONTC/3161/2025 CONTC/427/2025	SUNITA ROUTRAY VS DIPAK KUMAR PARHI,OES-I,DISTRICT EDUCATION OFFICER,PURI	ADV VS	// 0 //
83	D-CONTC/3166/2025 CONTC/428/2025	MANOJ KUMAR PATI VS ANU GARG, I.A.S.,ADDL CHIEF SECY, DEPTT. OF WATER RESOURCES	ADV VS	// 0 //
84	D-CONTC/3167/2025 CONTC/429/2025	ASHOK KUMAR BEHERA VS ANU GARG,IAS.,ADDL.CHIEF SECY. DEPT. OF WR	ADV VS	// 0 //
85	D-CONTC/3169/2025 CONTC/430/2025	DURYODHAN SAMAL VS ANU GARG,IAS.,ADDL.CHIEF SECY. DEPT. OF WR	ADV VS	// 0 //
86	D-CONTC/3172/2025 CONTC/431/2025	DINGAR MAJHI VS ANU GARG,IAS	ADV. VS	// 0 //
87	D-CONTC/3173/2025 CONTC/432/2025	JUGALESWAR JYOTISH@JOGLESWAR JYOTISH VS ANU GARG,IAS	ADV. VS	// 0 //
88	D-CONTC/3177/2025 CONTC/433/2025	RABI SHANKAR RATH VS ANU GARG,IAS	ADV. VS	// 0 //
89	D-CONTC/3179/2025 CONTC/434/2025	PUKU MEHER VS ANU GARG,IAS	ADV. VS	// 0 //
90	D-CONTC/3180/2025 CONTC/435/2025	LOKNATH KUMAR VS ANU GARG,IAS	ADV. VS	// 0 //
91	D-CONTC/3186/2025	SNEHALATA BANCHHOR	ADV.	//

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	CONTC/436/2025	VS	VS	0
		ANU GARG,IAS		//
92	D-CONTC/3187/2025	UDIT SINGH	ADV.	//
	CONTC/437/2025	VS	VS	0
		ANU GARG,IAS		//
93	D-CONTC/3189/2025	KAPUR MAJHI	ADV.	//
	CONTC/438/2025	VS	VS	0
		ANU GARG,IAS		//
94	D-CONTC/3191/2025	PANDIT SAHU	ADV.	//
	CONTC/439/2025	VS	VS	0
		ANU GARG,IAS		//
95	D-CONTC/3163/2025	BANSIDHAR BARIKI	ADV	//
	CONTC/440/2025	VS	VS	0
		HARISHA B.C. SUPERINTENDENT OF POLICE KANDHAMAL.		//
96	D-CONTC/3304/2025	DOLAGOBINDA DASH	ADV.	//
	CONTC/441/2025	VS	VS	0
		DEORANJAN KUMAR SINGH,IAS		//
97	D-CONTC/3206/2025	SINDHU MAJHI	ADV.	//
	CONTC/442/2025	VS	VS	0
		ANU GARG,IAS		//
98	D-CONTC/3361/2025	PAYAL PRIYA SAHOO	ADV	//
	CONTC/443/2025	VS	VS	0
		SATYA RANJAN SAHOO,OAS,DIRECTOR SECONDARY EDU.		//
99	D-CONTC/3211/2025	SACHALA KUMARI DALAI	ADV.	//
	CONTC/444/2025	VS	VS	0
		SHALINI PANDIT, IAS		//
100	D-CONTC/3363/2025	RABINDRA NAIK	ADV.	//
	CONTC/445/2025	VS	VS	0
		SHALINI PANDIT, COMMISSIONER-CUM-SECRETARY,S. AND M.E DEPT.		//
101	D-CONTC/3367/2025	RAMAKRUSHNA RATH	ADV.	//
	CONTC/446/2025	VS	VS	0
		SHALINI PANDIT,COMMISSIONER-CUM-SECRETARY,S. AND M.E DEPT.		//
102	D-CONTC/3372/2025	SAILENDRA KUMAR SAMAL	SANKET KANUNGO	//
	CONTC/447/2025	VS	VS	0

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103	D-CONTC/3221/2025 CONTC/448/2025	SURENDRA KUMAR,IAS HAJAM CHARAN TUDU VS RAJNEESH KARNATAK,MANAGING DIRECTOR,BANK OF INDIA,MUMBAI	ADV. VS	// // ()
104	D-CONTC/3228/2025 CONTC/449/2025	NIROJ MEHER VS ANYA DAS,IAS	ADV. VS	// // ()
105	D-CONTC/3230/2025 CONTC/450/2025	LALU LIMA VS PARUL PATWARI,COLLECTOR AND DISTRICT MAGISTRATE,RAYAGADA	ADV VS	// // ()
106	D-CONTC/3255/2025 CONTC/451/2025	GOURI GOUD @ GOURU GUDU VS ANU GARG,IAS	ADV. VS	// // ()
107	D-CONTC/3295/2025 CONTC/452/2025	NEPURA SANDHA VS ANU GARG,IAS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
108	D-CONTC/3298/2025 CONTC/453/2025	SANTOSH KUMAR BEHERA VS Dr. RINA PRADHAN,IAS	ADV. VS	// // ()
109	D-CONTC/3301/2025 CONTC/454/2025	JAGANNATH KAR VS DEO RANJAN KUMAR SINGH, IAS	ADV. VS	// // ()
110	D-CONTR/2387/2025 CONTR/3/2025	IPSA MISHRA VS NIRMAL KUMAR SENAPATI	RAJJEET ROY VS	//0 // ()
111	D-CONTR/2540/2025 CONTR/4/2025	RASHMI RANJAN SETHY VS STATE OF ODISHA	ADV. VS	//0 // ()
112	D-CRLA/874/2025 CRLA/121/2025	JAGA@MANAS DALAI VS STATE OF ODISHA	KISHORE CHANDRA KAR VS	KALINGA NAGAR /158 /2016 AD-HOC A.D.J(FTSC-II),JAJPUR(Jajapur ) Spl/0000134/2016
113	D-CRLA/2363/2025 CRLA/122/2025	SURJYA MAHANTA@SURYAKANTA MAHANTA VS STATE OF ODISHA	KARUNAKAR GAYA VS	TURUMUNGA /161 /2024 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000018/2024

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114	D-CRLA/1210/2025 CRLA/123/2025	RABINDRA BEHERA@ RABINDRA KUMAR BEHERA@HADIA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	POLASARA PS /52 /2008 A.D.J.,CHATRAPUR(Ganjam) ST/0000052/2008
115	D-CRLA/209/2025 CRLA/124/2025	OLA@BAPI BHOI VS STATE OF ODISHA	BISWAJIT NAYAK VS	CUTTACK SADAR /125 /2018 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000051/2018
116	D-CRLA/2674/2025 CRLA/125/2025	MD.MUNIR@MUNAR KHAN@ MANTU VS STATE OF ODISHA	BASANTA KUMAR DAS VS	DHANUPALI /246 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000024/2024
117	D-CRLMC/2487/2025 CRLMC/361/2025	RAGHU SANTA @ RAGHU SAUNTA VS STATE OF ODISHA	ARIJEET MISHRA VS	KORAPUT SADAR /94 /2018 S.D.J.M.,KORAPUT(Koraput) GR/0001039/2018
118	D-CRLMC/2523/2025 CRLMC/362/2025	KUNA @ SUSANTA TAREI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /306 /2016 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000577/2016
119	D-CRLMC/2526/2025 CRLMC/363/2025	PUNIA @ PURNA CHANDRA MAJHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /357 /2008 J.M.F.C.,BALASORE(Baleshwar) CT/0000999/2008
120	D-CRLMC/2550/2025 CRLMC/364/2025	PRADEEP BAG@PRADEEP BAGH VS STATE OF ODISHA(VIG.)	JAGABANDHU SAHU VS	SAMBALPUR VIGILANCE /62 /2001 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) CT/0000013/2003
121	D-CRLMC/2319/2025 CRLMC/365/2025	MUSA@KISHORE CHANDRA BEHERA VS STATE OF ODISHA	UMAKANT MAHAPATRA VS	KODALA /63 /2014 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar GR/0000124/2014
122	D-CRLMC/2553/2025 CRLMC/366/2025	AMIYA KUMAR MOHANTY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BALIANTA P.S. /10 /2019 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0000048/2019
123	D-CRLMC/1002/2025 CRLMC/367/2025	SOUMYA RANJAN BEURA VS STATE OF ODISHA	BIDYADHAR MANSING VS	NANDANKANAN /25 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0003846/2024
124	D-CRLMC/2342/2025 CRLMC/368/2025	MUSA@KISHORE CHANDRA BEHERA VS STATE OF ODISHA	UMAKANT MAHAPATRA VS	KODALA /101 /2014 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar GR/0000184/2014
125	D-CRLMC/2633/2025	NARAYAN SUMANTARAY@SAMANTARAY	LALATENDU SAMANTARAY	BEGUNIAPADA /44 /2023

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	CRLMC/369/2025	VS STATE OF ODISHA	VS	J.M.F.C.-ADDL.CIVIL JUDGE (JD),KHALI GR/0000270/2023
126	D-CRLMC/2643/2025 CRLMC/370/2025	RATNAKAR JENA@RATNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /57 /2013 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ga GR/0000170/2013
127	D-CRLMC/2646/2025 CRLMC/371/2025	INDRAJIT BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /572 /2023 A.D.J.,KODALA(Ganjam) ST/0000051/2024
128	D-CRLMC/2693/2025 CRLMC/372/2025	GOURI SHANKAR BEHERA VS STATE OF ODISHA	RAKESH BEHERA VS	MAHILA PS SAMBALPUR /52 /2020 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002579/2020
129	D-CRLMC/2606/2025 CRLMC/373/2025	GOPAL CHANDRA BEHRA@GOPAL CHANDRA BEHERA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	UDALA /281 /2022 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0000844/2022
130	D-CRLMC/2619/2025 CRLMC/374/2025	SUBHENDRA NARAYAN BHANJDEO VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BIDANASI /13 /2022 2ND ADJ,CUTTACK(Cuttack) ST/0000215/2022
131	D-CRLMC/2629/2025 CRLMC/375/2025	MAHESWAR PRADHAN VS DIRECTORATE OF ENFORCEMENT, GOVT. OF INDIA, BBSR	BISHNU PRASAD PRADHAN VS	BHUBANESWAR VIGILANCE /4 /2020 SPECIAL JUDGE (CBI),BHUBANESWAR CRMC/0000017/2023
132	D-CRLMP/1927/2025 CRLMP/147/2025	RITANJALI PRADHAN VS STATE OF ODISHA	NIRANJAN PANDA VS	/ /0 ) //
133	D-CRLMP/39174/2024 CRLMP/148/2025	MADHURI DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	ERASAMA /345 /2024 ) //
134	D-CRLMP/1521/2025 CRLMP/149/2025	DILLIP KUMAR PARIDA VS STATE OF ODISHA	UMESH CHANDRA PATNAIK VS	/ /0 ) //
135	D-MACA/989/2025 MACA/117/2025	KIA BHOI VS GUDISI VENKATA RAO	KAPILA CHARAN NAYAK VS	/ / DIST.& SESSIONS JUDGE,RAYAGADA(I Mac/0000003/2023
136	D-MACA/53682/2024 MACA/118/2025	BHASKAR MALLICK VS	JEEVANJYOTI MOHANTY VS	/ / IV MACT,PURI(Puri)

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137	D-MACA/3182/2025 MACA/119/2025	BHUBANESWARI MISHRA MANAGER, NATIONAL INSURANCE CO. LTD.,CUTTACK VS NIRANJAN SINGH	PRASANTA KUMAR MAHALI VS	Mac/0001165/1990 // I MACT,BALASORE(Baleshwar)
138	D-MACA/52964/2024 MACA/120/2025	DIVISIONAL MANAGER, CHOLAMANDALAM M/S. GENERAL INSURANCE COMPANY LIMITED, KHAN VS NIRUPAMA BOSE	ADAMTEDI, KHAN VS	Mac/0000121/2021 // 1ST MACT, KENDRAPARA(Kendrapara )
139	D-MATA/1870/2025 MATA/43/2025	RACHANA DAS VS GOUTAM DAS	MAHESWAR MOHANTY VS	Mac/0000100/2016 // JUDGE, FAMILY COURT, JAJPUR(Jajapur )
140	D-MATA/2618/2025 MATA/44/2025	RASHMI RANJAN MUDULI VS UPASANA MUDULI	GAJENDRANATH ROUT VS	CP/0000001/2024 // JUDGE FAMILY COURT, PURI(Puri)
141	D-OTAPL/53773/2024 OTAPL/2/2025	COMMISSIONER OF CGST AND CENTRAL EXCISE, BBSR VS M/S. TRANSTEC MARKETING AND CONSULTANCY P. LTD., BBSR	PRASENJEET MOHAPATRA(SR.S.C.) VS	// () //
142	D-RSA/2265/2025 RSA/55/2025	DHARANIDHAR BEHERA VS LIPIKA BEHERA	AJIT CHANDRA MOHAPATRA VS	// A.D.J. SALIPUR(Cuttack) RFA/0000005/2021
143	D-RVWPET/2239/2025 RVWPET/30/2025	TATA MOTORS FINANCE LTD., BBSR VS PRABHAKAR BARIK	PRAKASH KUMAR MISHRA VS	// () //
144	D-TRPCRL/1750/2025 TRPCRL/10/2025	PRATIMA BASTIA VS STATE OF ODISHA	RAMAKRISHNA NAIK VS	NIALI /76 /2021 J.M.F.C.,NIALI(Cuttack) GR/0000074/2021
145	D-WA/2349/2025 WA/231/2025	STATE OF ODISHA VS AMRESH KUMAR KHAMARI	SASWAT DS, A.G.A. VS	// () //
146	D-WA/2365/2025 WA/232/2025	STATE OF ODISHA VS KRISHNA CHANDRA SETHY	DEBASIS NAYAK,A.G.A VS	// () //
147	D-WA/2434/2025 WA/233/2025	STATE OF ODISHA VS PARSURAM ROUSTRAY	JAYANT KUMAR BAL,A.G.A VS	// () //

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148	D-WA/3061/2025 WA/234/2025	DIRECTOR GENERAL OF POLICE , CENTRAL RESERVE POLICE FORCE , C.G.O. COMPTROLLER GENERAL OF ACCOUNTS VS BAIKUNTHANATH SAHOO	BIJAY KUMAR DEHARANA VS	// 0 //
149	D-WA/2435/2025 WA/235/2025	STATE OF ODISHA VS RABINDRANATH BARIK	JAYANT KUMAR BAL,A.G.A VS	// 0 //
150	D-WA/2436/2025 WA/236/2025	STATE OF ODISHA VS NARENDRANATH NAYAK	SONAK MISHRA,A.S.C VS	// 0 //
151	D-WA/3127/2025 WA/237/2025	STATE OF ODISHA VS MADHUSMITA MAHALIK	SONAK MISHRA, A.S.C. VS	// 0 //
152	D-WA/3128/2025 WA/238/2025	STATE OF ODISHA VS LAXMIDHAR PRADHAN	DEBASIS NAYAK, A.G.A. VS	// 0 //
153	D-WA/3309/2025 WA/239/2025	HIMANSHU SEKHAR SENAPATI VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
154	D-WA/3130/2025 WA/240/2025	STATE OF ODISHA VS SAROJA KUMAR BHATTA	SONAK MISHRA, A.S.C. VS	// 0 //
155	D-WA/2598/2025 WA/241/2025	RAMESH CHANDRA MOHANTY VS UNION OF INDIA	MANOJ KUMAR MOHANTY VS	// 0 //
156	D-WA/2678/2025 WA/242/2025	STATE OF ODISHA VS DHARMENDRA PATI	ARABINDA TRIPATHY, A.G.A. VS	// 0 //
157	D-WA/2680/2025 WA/243/2025	STATE OF ODISHA VS MADAN GOPAL NANDI	SARBESWAR BEHERA, A.G.A. VS	// 0 //
158	D-WA/2681/2025 WA/244/2025	STATE OF ODISHA VS BIJAY KUMAR PARIDA	SATYABRATA MOHANTY, A.G.A. VS	// 0 //
159	D-WA/2696/2025	RANJIT KUMAR MEHER	SUJATA JENA	//

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	WA/245/2025	VS STATE OF ODISHA	VS	0 //
160	D-WA/2759/2025 WA/246/2025	STATE OF ODISHA VS BINOD KUMAR HEMBRAM	SATYABRATA MOHANTY, A.G.A. VS	// 0 //
161	D-WA/2776/2025 WA/247/2025	STATE OF ODISHA VS SARASWATI SWAIN	SAROJ KUMAR JEE,A.G.A VS	// 0 //
162	D-WA/3382/2025 WA/248/2025	STATE OF ODISHA VS MITHUN KUMAR SAHOO	GAYATRI PATRA,A.S.C VS	// 0 //
163	D-WA/3121/2025 WA/249/2025	STATE OF ODISHA VS DEEPANJALI MOHAPATRA	SONAK MISHRA,A.S.C VS	// 0 //
164	D-WA/3129/2025 WA/250/2025	STATE OF ODISHA VS SUNIL KUMAR JENA	SONAK MISHRA, A.S.C. VS	// 0 //
165	D-WA/3131/2025 WA/251/2025	STATE OF ODISHA VS AJIT SARANGI	SONAK MISHRA, A.S.C. VS	// 0 //
166	D-WA/992/2025 WA/252/2025	STATE OF ODISHA VS PUSPANJALI ROUT	SIDHARTH PRASAD DAS, A.S.C. VS	// 0 //
167	D-WA/3125/2025 WA/253/2025	CHIKU CHANDAN DAS VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
168	D-WA/3176/2025 WA/254/2025	STATE OF ODISHA VS JAYAKRISHNA DAS	JATESWAR NAYAK, A.G.A. VS	// 0 //
169	D-WA/3214/2025 WA/255/2025	STATE OF ODISHA VS BEENAPANI TRIPATHY	SAROJ KUMAR JEE, A.G.A. VS	// 0 //
170	D-WA/2571/2025 WA/256/2025	KRUSHNA CHANDRA BISWAL @ KRUSHNA CH. BISWAL VS	LALATENDU SAMANTARAY VS	// 0

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171	D-WA/1513/2025 WA/257/2025	STATE OF ODISHA STATE OF ODISHA VS MANGING COMMITTEE OF HIRLIPALI HIGH SCHOOL	SIDHARTH PRASD DAS, A.G.A. VS	// // 0 //
172	D-WA/2592/2025 WA/258/2025	GOPINATH KHATUA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //
173	D-WA/3164/2025 WA/259/2025	STATE OF ODISHA STATE OF ODISHA VS LINGARAJ SRICHANDAN	DEBASIS NAYAK,A.G.A VS	// 0 //
174	D-WA/3190/2025 WA/260/2025	STATE OF ODISHA VS SHYAMAGHAN DALAI	SANJIB SWAIN,A.G.A VS	// 0 //
175	D-WA/2974/2025 WA/261/2025	MANAGING COMMITTEE OF THE WELFARE AN N.G.O MANAGING THE SCHOOL FOR THE BLIND, BALSORE VS STATE OF ODISHA	DILIP KUNDAR MOHAPATRA VS	// 0 //
176	D-WA/3216/2025 WA/262/2025	STATE OF ODISHA STATE OF ODISHA VS SAROJ KUMAR JENA	SUMAN PATTANAİK, A.G.A. VS	// 0 //
177	D-WA/3248/2025 WA/263/2025	STATE OF ODISHA VS CHEMA NAYAK	SURYA NARAYAN PATNAİK,A.G.A VS	// 0 //
178	D-WA/3383/2025 WA/264/2025	STATE OF ODISHA VS RENUBALA DAS	SANJIB KUMAR SWAIN,A.G.A VS	// 0 //
179	D-WP(C)/3138/2025 WP(C)/2706/2025	DILIP MINZ VS THE C.E.O. SAIL, ROURKELA	RASHMI NARAYAN PATNAİK VS	// 0 //
180	D-WP(C)/3270/2025 WP(C)/2707/2025	M/S. CHAURASIYA ENTERPRISES,JHARSUGUDA VS THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
181	D-WP(C)/3073/2025 WP(C)/2708/2025	BHAGIRATHI JENA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //

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182	D-WP(C)/3273/2025 WP(C)/2709/2025	SUBASH CHANDRA SWAIN VS THE STATE OF ODISHA	SANJAY KUMAR BEHERA VS	// 0 //
183	D-WP(C)/3274/2025 WP(C)/2710/2025	MADHAB PRADHAN VS STATE OF ORISSA	NISHIKANT MISHRA VS	// 0 //
184	D-WP(C)/3269/2025 WP(C)/2711/2025	RAKESH ROSHAN DAS VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	// 0 //
185	D-WP(C)/3282/2025 WP(C)/2712/2025	MADHULITA ROURAY VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
186	D-WP(C)/3267/2025 WP(C)/2713/2025	M/S. S.R.B. MULTITECH LTD., BADAMBADI, CUTTACK VS STATE OF ODISHA	PRASHANTA KUMAR MOHANTY VS	// 0 //
187	D-WP(C)/3264/2025 WP(C)/2714/2025	BAIKUNTHANATH BARIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
188	D-WP(C)/3215/2025 WP(C)/2715/2025	AKSHAYA KUMAR PANDA VS BANKING OMBUDSMAN, R.B.I., ODISHA, BBSR	JYOTIRMAY GUPTA VS	// 0 //
189	D-WP(C)/3294/2025 WP(C)/2716/2025	GOPAL CHANDRA SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
190	D-WP(C)/2191/2025 WP(C)/2717/2025	RAVVA RAMA KRISHNA VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX,BHUBANESWAR	JAGAMOHAN PATTANAIK VS	// 0 //
191	D-WP(C)/3232/2025 WP(C)/2718/2025	SAROJINI MOHANTY VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
192	D-WP(C)/54074/2024 WP(C)/2719/2025	BATA KRUSHNA BEHERA VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
193	D-WP(C)/3253/2025	BIJAYA KUMAR SWAIN	PRABODHA CHANDRA NAYAK	//

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	WP(C)/2720/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/3224/2025 WP(C)/2721/2025	SUSANTA KUMAR SWAIN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
195	D-WP(C)/3303/2025 WP(C)/2722/2025	SAIRINDRI SUNA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
196	D-WP(C)/3277/2025 WP(C)/2723/2025	ANJAN KUMAR ROUT VS CHIEF MANAGER, SBI, BBSR	SANJAY KUMAR BEHERA VS	// 0 //
197	D-WP(C)/3225/2025 WP(C)/2724/2025	SUBHADIPTA MISHRA VS TATA POWER NORTHERN ODISHA DISTRIBUTION LTD, JANUGANJ	SATYA RANJAN PATI VS	// 0 //
198	D-WP(C)/3226/2025 WP(C)/2725/2025	GOURANGA ROUT VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
199	D-WP(C)/2190/2025 WP(C)/2726/2025	SUJIT RAVVA VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX,BHUBANESWAR	JAGAMOHAN PATTANAIAK VS	// 0 //
200	D-WP(C)/3311/2025 WP(C)/2727/2025	MANMATH KUMAR PATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
201	D-WP(C)/3278/2025 WP(C)/2728/2025	SANDIP SAMAL VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
202	D-WP(C)/3231/2025 WP(C)/2729/2025	BAIKUNTHANATH BARIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
203	D-WP(C)/3227/2025 WP(C)/2730/2025	SAROJ MIRDHA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
204	D-WP(C)/3279/2025 WP(C)/2731/2025	KRUSHNA CHANDRA MALLICK VS	LAXMIKANTA MOHANTY VS	// 0

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205	D-WP(C)/2012/2025 WP(C)/2732/2025	STATE OF ODISHA BASANTA KUMAR ODDU VS	PRAGYAN NALINI NAYAK VS	// // 0
206	D-WP(C)/54294/2024 WP(C)/2733/2025	STATE OF ODISHA MAHENDRA KUMAR KSHETI VS	DILIP KUMAR SAHU VS	// // 0
207	D-WP(C)/3312/2025 WP(C)/2734/2025	STATE OF ODISHA PURUSOTTAM BEHERA VS	DURGESH NARAYAN RATH VS	// // 0
208	D-WP(C)/55239/2024 WP(C)/2735/2025	STATE OF ODISHA ABHILAS SWAIN VS	SHASHI BHUSAN JENA VS	// // 0
209	D-WP(C)/3357/2025 WP(C)/2736/2025	STATE OF ODISHA PADMINI TARAI VS	PANCHANAN PANIGRAHI VS	// // 0
210	D-WP(C)/53881/2024 WP(C)/2737/2025	STATE OF ODISHA PRAKASH KUMAR PRADHAN VS	TRILOCHAN DASH VS	// // 0
211	D-WP(C)/3315/2025 WP(C)/2738/2025	STATE OF ODISHA MADHUSUDAN MISHRA VS	AMITAV TRIPATHY VS	// // 0
212	D-WP(C)/3305/2025 WP(C)/2739/2025	STATE OF ODISHA PADMABATI BEHERA VS	VIVEKANANDA JENA VS	// // 0
213	D-WP(C)/2995/2025 WP(C)/2740/2025	STATE OF ODISHA DR.RABINARAYAN PANDA VS	SAMEER KUMAR DAS VS	// // 0
214	D-WP(C)/3319/2025 WP(C)/2741/2025	STATE OF ODISHA DR. MANORANJAN TRIPATHY VS	KOUSIK ANANDA GURU VS	// // 0
215	D-WP(C)/1841/2025 WP(C)/2742/2025	STATE OF ODISHA RANJEET SAHOO VS	SUJIT KUMAR SAHU VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/3326/2025 WP(C)/2743/2025	SUBASH CHANDRA NAYAK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
217	D-WP(C)/3320/2025 WP(C)/2744/2025	AMARENDRA PATI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
218	D-WP(C)/2536/2025 WP(C)/2745/2025	GUPTA POWER INFRASTRUCTURE LIMITED, BBSR VS MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
219	D-WP(C)/2692/2025 WP(C)/2746/2025	MOHAN KUMAR DAS VS THE DIRECTOR OF ACCOUNTS (POSTAL), DEPARTMENT OF POSTS OFFICE OF DIRECTOR OF ACCOUNTS, CUTTACK.	ARUPANANDA GOSWAMY VS	// 0 //
220	D-WP(C)/3371/2025 WP(C)/2747/2025	SABITRI SAHU VS AUTHORIZED OFFICER CUM CHIEF MANAGER, BANK OF BARODA, SAMBALPUR	GYANENDRA CHANDRA SWAIN VS	// 0 //
221	D-WP(C)/2884/2025 WP(C)/2748/2025	NITYA KISHORE DAS VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //
222	D-WP(C)/3333/2025 WP(C)/2749/2025	AUTHORIZED OFFICER CUM CHIEF MANAGER , UNION BANK OF INDIA, BBSR VS DEBTS RECOVERY TRIBUNAL , ODISHA, CUTTACK	AMIYA KUMAR MISHRA VS	// 0 //
223	D-WP(C)/2859/2025 WP(C)/2750/2025	SUNDAR MOHAN MAJHI VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	// 0 //
224	D-WP(C)/3377/2025 WP(C)/2751/2025	MANAS KUMAR SAHOO VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
225	D-WP(C)/3336/2025 WP(C)/2752/2025	RAMA CHANDRA MOHANTY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
226	D-WP(C)/3327/2025 WP(C)/2753/2025	PRABHAT KUMAR BEHERA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
227	D-WP(C)/3331/2025	PRADEEP KUMAR AGRAWAL	JIBAN RANJAN DASH	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2754/2025	VS ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, KALAHANDI	VS	0 //
228	D-WP(C)/3346/2025 WP(C)/2755/2025	ANCHALIK HIGH SCHOOL, TABALA, SAMBALPUR VS STATE OF ORISSA	MITHUN DAS VS	// 0 //
229	D-WP(C)/3078/2025 WP(C)/2756/2025	M/S GCD CONSTRUCTION PVT.LTD, BBSR. VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
230	D-WP(C)/216/2025 WP(C)/2757/2025	UDHABA BHOI VS STATE OF ODISHA	AKASH KUMAR PATAJOSHI VS	// 0 //
231	D-WP(C)/1958/2025 WP(C)/2758/2025	PRASANTA KUMAR KARADA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
232	D-WP(C)/3079/2025 WP(C)/2759/2025	ASHOKA KUMAR KANHAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
233	D-WP(C)/2687/2025 WP(C)/2760/2025	LAXMINARAYANA HOTA VS BINAPANI HOTA	PRADEEP KUMAR NATH VS	// 0 //
234	D-WP(C)/3185/2025 WP(C)/2761/2025	RAM SABAR VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
235	D-WP(C)/2623/2025 WP(C)/2762/2025	DHRUBA CHARAN NAYAK VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
236	D-WP(C)/3080/2025 WP(C)/2763/2025	HARISH CHANDRA HANSDAH VS STATE OF ODISHA	SITANSHU KUMAR DEY VS	// 0 //
237	D-WP(C)/3188/2025 WP(C)/2764/2025	SUKANTA MAHARANA VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
238	D-WP(C)/2063/2025 WP(C)/2765/2025	DILLIP KUMAR GIRI VS	ARUN KUMAR PATRA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
239	D-WP(C)/238/2025 WP(C)/2766/2025	M/S. KALIKA AGRO PRODUCTS,MAYURBHANJ VS	LALITENDU MISHRA VS	// 0
		STATE OF ODISHA		//
240	D-WP(C)/3196/2025 WP(C)/2767/2025	JITENDRA KUMAR DAKUA VS	KRISHNA CHANDRA SAHU VS	// 0
		STATE OF ODISHA		//
241	D-WP(C)/3081/2025 WP(C)/2768/2025	AJAY KUMAR JENA VS	RABINDRA NATH PRUSTY VS	// 0
		STATE OF ODISHA		//
242	D-WP(C)/2509/2025 WP(C)/2769/2025	BIPIN BISWAL VS	ARUN KUMAR PATRA VS	// 0
		STATE OF ODISHA		//
243	D-WP(C)/2685/2025 WP(C)/2770/2025	SANGHAMITRA PANIGRAHI VS	PRASANTA KUMAR JOSHI VS	// 0
		STATE OF ODISHA		//
244	D-WP(C)/3332/2025 WP(C)/2771/2025	MAKHANLAL KHASHYAP VS	JIBAN RANJAN DASH VS	// 0
		ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BHAWANIPATNA, KALAHANDI		//
245	D-WP(C)/3204/2025 WP(C)/2772/2025	SRI GOPINATH JEW, JAGATSINGHPUR VS	GOPINATH MISHRA VS	// 0
		COMMISSIONER OF ENDOWMENT, ODISHA, BBSR		//
246	D-WP(C)/3288/2025 WP(C)/2773/2025	RABI SHANKAR SHATAPATHY VS	SANGRAM JENA VS	// 0
		STATE OF ODISHA		//
247	D-WP(C)/3084/2025 WP(C)/2774/2025	BIKASH CHANDRA PATTNAIK VS	AKSHAYA KUMAR SAHOO VS	// 0
		STATE OF ODISHA		//
248	D-WP(C)/55225/2024 WP(C)/2775/2025	MAIKEL AIND VS	SIDDHARTH PRASAD MISHRA VS	// 0
		STATE OF ODISHA		//
249	D-WP(C)/3314/2025 WP(C)/2776/2025	BANABIHARI NAYAK VS	SANGRAM JENA VS	// 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/2965/2025 WP(C)/2777/2025	FALCON MARINE EXPORTS LIMITED,BHUBANESWAR VS DEPUTY COMMISSIONER OF INCOME TAX,BHUBANESWAR	CHITRASEN PARIDA VS	// 0 //
251	D-WP(C)/3085/2025 WP(C)/2778/2025	JITENDRA KUMAR SINGH VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
252	D-WP(C)/448/2025 WP(C)/2779/2025	JITENDRANATH SWAIN VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
253	D-WP(C)/3359/2025 WP(C)/2780/2025	M/S. MAA MANGALA MINI MOTOR TRANSPORT, BBSR VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
254	D-WP(C)/54720/2024 WP(C)/2781/2025	SIBA PRASAD BEHERA VS STATE OF ODISHA	SUJAY SHANKER SINGH DEO VS	// 0 //
255	D-WP(C)/439/2025 WP(C)/2782/2025	LAXMIPRIYA SAHOO VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
256	D-WP(C)/54732/2024 WP(C)/2783/2025	NABAGHANA BEHERA VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
257	D-WP(C)/3229/2025 WP(C)/2784/2025	SWAGAT CHHOTRAY VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// 0 //
258	D-WP(C)/3063/2025 WP(C)/2785/2025	SANTOSH KUMAR SADANGI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
259	D-WP(C)/3339/2025 WP(C)/2786/2025	AJIT KUMAR SAHOO VS STATE OF ODISHA	DIPAK KUMAR JENA VS	// 0 //
260	D-WP(C)/54742/2024 WP(C)/2787/2025	PREMALATA PANI VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
261	D-WP(C)/3055/2025	PRAVAT KUMAR PATTNAIK	NAMITA PATTNAIK	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2788/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/3341/2025 WP(C)/2789/2025	KARTIK CHANDRA SWAIN VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
263	D-WP(C)/1356/2025 WP(C)/2790/2025	PRASANT KUMAR JENA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
264	D-WP(C)/670/2025 WP(C)/2791/2025	LAXMIDHAR KHUNTIA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
265	D-WP(C)/2637/2025 WP(C)/2792/2025	M/S. SATGURU TRADERS, SUNDARGARH VS DEPUTY COMMISSIONER OF STATE TAX, ENFORCEMENT UNIT, ROURKELA	AVIJIT PATNAIK VS	// 0 //
266	D-WP(C)/715/2025 WP(C)/2793/2025	KEDARNATH NAYAK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
267	D-WP(C)/3257/2025 WP(C)/2794/2025	RABINDRANATH MAJHI VS COLLECTOR, NAYAGARH	BIJAYA KUMAR SAHOO VS	// 0 //
268	D-WP(C)/3409/2025 WP(C)/2795/2025	BRAJA BHELLAV BRAHMA VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
269	D-WP(C)/2503/2025 WP(C)/2796/2025	ALEKHA BIHARI PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
270	D-WP(C)/838/2025 WP(C)/2797/2025	CHHABIRANI NAYAK VS COLLECTOR, KHORDA	RAMAKANTA DAS VS	// 0 //
271	D-WP(C)/447/2025 WP(C)/2798/2025	PRAMILA KUMARI DEI VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
272	D-WP(C)/1740/2025 WP(C)/2799/2025	GOKULANANDA TRIPATHY VS	RAGHUNATH DASMOHAPATRA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/2814/2025 WP(C)/2800/2025	STATE OF ODISHA PARBATI LENKA VS	KAPILA CHARAN NAYAK VS	// // 0
274	D-WP(C)/54769/2024 WP(C)/2801/2025	STATE OF ODISHA PRADEEP GUPTA VS	M MALLESWARAM VS	// // 0
275	D-WP(C)/3265/2025 WP(C)/2802/2025	SANJAY GUPTA SULEKH CHARAN BHOI VS	BRUNDABAN ROUT VS	// // 0
276	D-WP(C)/3262/2025 WP(C)/2803/2025	STATE OF ODISHA THE SUB-DIVISIONAL OFFICER, JALESWAR ELECTRICAL DIVISION, JALESWAR TPN VS	INDRA KUMAR TRIPATHY VS	// // 0
277	D-WP(C)/3388/2025 WP(C)/2804/2025	PADMANAV GIRI GANGADHAR JENA VS	SITANSU MOHAN SINGH VS	// // 0
278	D-WP(C)/3412/2025 WP(C)/2805/2025	STATE OF ODISHA DILLIP KUMAR PATRA VS	TRILOCHAN NANDA VS	// // 0
279	D-WP(C)/3370/2025 WP(C)/2806/2025	STATE OF ODISHA BHAIRAB CHANDRA SAHU VS	TUKUNA KUMAR MISHRA VS	// // 0
280	D-WP(C)/3426/2025 WP(C)/2807/2025	STATE OF ODISHA AMITA PRADHAN VS	DIPTI RANJAN SWAIN VS	// // 0
281	D-WP(C)/3472/2025 WP(C)/2808/2025	EXECUTIVE ENGINEER, TPCODL , CDD-1,CUTTACK SUDHANSU BHUSAN SWAIN VS	SAI SUBHAM VS	// // 0
282	D-WP(C)/773/2025 WP(C)/2809/2025	STATE OF ODISHA SUBAL NAYAK VS	UMAKANT SAHOO VS	// // 0
283	D-WP(C)/55029/2024 WP(C)/2810/2025	STATE OF ODISHA RABINDRA KUMAR PANDA VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/3325/2025 WP(C)/2811/2025	M/S R.V. ENTERPRISERS PVT.LTD.,BBSR VS STATE OF ODISHA	AVIJIT PAL VS	// 0 //
285	D-WP(C)/2495/2025 WP(C)/2812/2025	SESHADEV DASH VS ODISHA INFORMATION COMMISSIONER, R.T.I., BBSR	PRADEEP KUMAR DAS VS	// 0 //
286	D-WP(C)/3280/2025 WP(C)/2813/2025	DR. AISWARYA CHOUDHURY VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
287	D-WP(C)/3356/2025 WP(C)/2814/2025	PRABIN @ PRAVEEN GARG VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
288	D-WP(C)/3349/2025 WP(C)/2815/2025	SATVINDER KAUR VS ASHOK KUMAR DALBEHERA	DURGA CHARAN DEY VS	// 0 //
289	D-WP(C)/3342/2025 WP(C)/2816/2025	KIRAN JHA VS ASHOK KUMAR DALBEHERA	DURGA CHARAN DEY VS	// 0 //
290	D-WP(C)/2337/2025 WP(C)/2817/2025	SUSHIL JAISWAL VS DEPUTY COMMISSIONER, CGST AND CX, KENDUJHAR DIVISION.	BIJAY PANDA VS	// 0 //
291	D-WP(C)/3343/2025 WP(C)/2818/2025	BIDYUT LATA DASH VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
292	D-WP(C)/3476/2025 WP(C)/2819/2025	ARATI GADANAYAK VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
293	D-WP(C)/2954/2025 WP(C)/2820/2025	SIMANCHAL ACHARY VS JOINT COMMISSIONER OF STATE TAX (APPEAL), TERRITORIAL RANGE, GANJAM	PRANAYA KISHORE HARICHANDAN VS	// 0 //
294	D-WP(C)/2465/2025 WP(C)/2821/2025	SARADA PRASAD NAYAK VS UNION OF INDIA	SISIR KUMAR PUROHIT VS	// 0 //
295	D-WP(C)/3335/2025	KAJAL DWIBEDI	DURGA CHARAN DEY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2822/2025	VS	VS	0
		ASHOK KUMAR DALBEHERA		//
296	D-WP(C)/759/2025	SIBA PRASAD BHUYAN	SURESH CHANDRA PRADHAN	//
	WP(C)/2823/2025	VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/3376/2025	RATNAKAR BEHERA	SOURAV SUMAN BHUYAN	//
	WP(C)/2824/2025	VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/3296/2025	GOURI SANKAR PANIGRAHI	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/2825/2025	VS	VS	0
		STATE OF ORISSA		//
299	D-WP(C)/2968/2025	MANISHA BALA BEHERA	SHAKTI DATTA TRIPATHY	//
	WP(C)/2826/2025	VS	VS	0
		REGISTRAR OF COOPERATIVE SOCIETIES, ODISHA		//
300	D-WP(C)/3386/2025	PRAFULLA CHANDRA PATI	JAGAMOHAN PATTANAIAK	//
	WP(C)/2827/2025	VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/828/2025	SINGHARPUR SERVICE COOPERATIVE SOCIETY, JAGATSINGHPUR	SANTOSH KUMAR SWAIN	//
	WP(C)/2828/2025	VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/3404/2025	GANGADHAR JENA	SITANSU MOHAN SINGH	//
	WP(C)/2829/2025	VS	VS	0
		STATE OF ORISSA		//
303	D-WP(C)/3329/2025	M/S. ATLAS PVC PIPES LTD, CUTTACK	SHARMISTHA PRIYADARSHINI	//
	WP(C)/2830/2025	VS	VS	0
		RESERVE BANK OF INDIA, BBSR		//
304	D-WP(C)/3413/2025	BHAGIRATHI DAKUA	ANIL KUMAR DAS	//
	WP(C)/2831/2025	VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/3334/2025	M/S. R.V. ENTERPRISES PVT. LTD., BBSR	AVIJIT PAL	//
	WP(C)/2832/2025	VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/3065/2025	RAGHUNATH NAYAK	ANJAN KUMAR BISWAL	//
	WP(C)/2833/2025	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/1092/2025 WP(C)/2834/2025	STATE OF ODISHA ARUN KUMAR MAHAPATRA VS KARNATAKA STATE OPEN UNIVERSITY, KARNATAKA.	KUNAL KUMAR SWAIN VS	// // 0 //
308	D-WP(C)/1391/2025 WP(C)/2835/2025	AKUMENTIS HEALTHCARE LTD., CUTTACK VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), NEWDELHI	PRANAYA KUMAR MISHRA VS	// 0 //
309	D-WP(C)/1369/2025 WP(C)/2836/2025	SASHI KANTA SETHI VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
310	D-WP(C)/2445/2025 WP(C)/2837/2025	MAA KANDHUNI DEVI SELF HELP GROUP VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
311	D-WP(C)/3147/2025 WP(C)/2838/2025	SABITA AGRAWAL VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
312	D-WP(C)/2983/2025 WP(C)/2839/2025	SWAPNA RANI GOUDA VS COLLECTOR, GANJAM	SHAKTI DATTA TRIPATHY VS	// 0 //
313	D-WP(C)/3517/2025 WP(C)/2840/2025	PARIKHITA SAHOO VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
314	D-WP(C)/2579/2025 WP(C)/2841/2025	SARAT KUMAR DASH VS DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION LTD., BBSR	NAYANA BIHARI DAS VS	// 0 //
315	D-WP(C)/2488/2025 WP(C)/2842/2025	RAJANI KANTA PALO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
316	D-WP(C)/3438/2025 WP(C)/2843/2025	M/S. TRL KROSAKI REFRACTORIES LIMITED, BELPAHAR, JHARSUGUDA VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //
317	D-WP(C)/3243/2025 WP(C)/2844/2025	NILANCHAL SUBUDHI VS REGISTRAR, COOPERATIVE SOCIETIES ODISHA, BBSR	SHAKTI DATTA TRIPATHY VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/1465/2025 WP(C)/2845/2025	ANUSWAYA MOHAPATRA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// () //
319	D-WP(C)/3352/2025 WP(C)/2846/2025	SATISH KUMAR GARG VS STATE OF ODISHA	ABHISHEK DASH VS	// () //
320	D-WP(C)/2816/2025 WP(C)/2847/2025	SUKANTI DANG VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// () //
321	D-ABLAPL/2546/2025 ABLAPL/1039/2025	UMA SHANKAR KAMILA VS STATE OF ODISHA	RAKESH BEHERA VS	UDALA /15 /2025 () //
322	D-ABLAPL/2512/2025 ABLAPL/1040/2025	SANTIA @ SHANTI JENA VS STATE OF ODISHA	SANJIT MISHRA VS	S.P.(CID-CRL),CUTTACK /22 /2018 () //
323	D-ABLAPL/2585/2025 ABLAPL/1041/2025	SATYABRATA NAYAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	CHANDAKA P.S. /333 /2024 () //
324	D-ABLAPL/2516/2025 ABLAPL/1042/2025	BASANTI LIMA @ BASANTI NIMALA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GUNUPUR /2 /2025 () //
325	D-ABLAPL/2519/2025 ABLAPL/1043/2025	PADMALAYA PANDA VS STATE OF ODISHA	SOMANATH SATAPATHY VS	GUNUPUR /42 /2020 () //
326	D-ABLAPL/2653/2025 ABLAPL/1044/2025	SRIKANTA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHARATPUR PS /719 /2024 () //
327	D-ABLAPL/2531/2025 ABLAPL/1045/2025	BAILOCHAN MALIK @ MITIKA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /39 /2025 () //
328	D-ABLAPL/2655/2025 ABLAPL/1046/2025	SMRUTI RANJAN PAIKRAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	COLLIERY /287 /2024 () //
329	D-ABLAPL/2661/2025	SADANANDA BEHERA	PRADIPTA BEURA	/ /0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/1047/2025	VS STATE OF ODISHA	VS	J.M.F.C.,CUTTACK(RURAL)(Cuttack) 2(A)CC/0000024/2025
330	D-ABLAPL/2668/2025 ABLAPL/1048/2025	DUSHMANTA GARANAYAK VS STATE OF ODISHA	SASMITA NANDA VS	RASOL /19 /2025 ( //
331	D-ABLAPL/2539/2025 ABLAPL/1049/2025	PRAMOD DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /19 /2025 ( //
332	D-ABLAPL/2369/2025 ABLAPL/1050/2025	GYANESHWAR DEWAGAN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	NAWAPARA /260 /2024 ( //
333	D-ABLAPL/2326/2025 ABLAPL/1051/2025	SOMANATH BHOI @ SUBANATH BHOI VS STATE OF ODISHA	SANKET TRIVEDY VS	LATHOR /1 /2024 ( //
334	D-ABLAPL/2530/2025 ABLAPL/1052/2025	BISWANATH PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /6 /2025 ( //
335	D-ABLAPL/2670/2025 ABLAPL/1053/2025	SUSANTA KUMAR MALLIK VS STATE OF ODISHA	SAROJ KUMAR BEHURA VS	MAHANGA /426 /2024 ( //
336	D-ABLAPL/2137/2025 ABLAPL/1054/2025	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	ANSHUMAN PANDA VS	MANCHESWAR P.S. /705 /2024 ( //
337	D-ABLAPL/2671/2025 ABLAPL/1055/2025	BISWAJIT BEHERA VS STATE OF ODISHA	PRADIPTA BEURA VS	KANTABANIA PS /206 /2024 ( //
338	D-ABLAPL/2607/2025 ABLAPL/1056/2025	PADMANABA @ RAMESH @ PADA @ PADMA LOCHAN PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 J.M.F.C., BARKOTE(Debagarh ) 2(B)CC/0000001/2025
339	D-ABLAPL/2609/2025 ABLAPL/1057/2025	SITUN ROUT VS STATE OF ODISHA	PRADIPTA BEURA VS	ATHGARH /119 /2022 ( //
340	D-ABLAPL/2621/2025 ABLAPL/1058/2025	DWIBENDU KUMAR PATI VS	DR.JANMEJAYA RAY VS	LAXMISAGAR P.S. /313 /2024 (

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/1102/2025 ABLAPL/1059/2025	STATE OF ODISHA BAPI SAMAL VS STATE OF ODISHA	AJIT KUMAR PANDA VS	// JAGATSINGPUR /4 /2025 ()
342	D-ABLAPL/2255/2025 ABLAPL/1060/2025	STATE OF ODISHA TRINATH BEHERA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	// PURUSHOTTAMPUR /764 /2024 ()
343	D-ABLAPL/321/2025 ABLAPL/1061/2025	STATE OF ODISHA PRATAP KUMAR SAMAL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// / /0 ()
344	D-ABLAPL/2713/2025 ABLAPL/1062/2025	STATE OF ODISHA DEBASISH MALLIK @ MALIK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// AUL /26 /2025 ()
345	D-ABLAPL/2391/2025 ABLAPL/1063/2025	STATE OF ODISHA CHOUDHURY SETHI @ DHEU VS STATE OF ODISHA	MANOJA KUMAR MALLICK VS	// PATTAMUNDAI /1 /2025 ()
346	D-ABLAPL/2648/2025 ABLAPL/1064/2025	STATE OF ODISHA GYANA RANJAN PALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /561 /2024 ()
347	D-ABLAPL/2617/2025 ABLAPL/1065/2025	STATE OF ODISHA JYOTI RANJAN SAMANTARAY VS STATE OF ODISHA	DR.JANMEJAYA RAY VS	// LAXMISAGAR P.S. /313 /2024 ()
348	D-ABLAPL/2709/2025 ABLAPL/1066/2025	STATE OF ODISHA AMIT KUMAR PANI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// LAXMIPUR /179 /2024 ()
349	D-ABLAPL/2420/2025 ABLAPL/1067/2025	STATE OF ODISHA SHYAMESWAR DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	// GOCHHAPADA /35 /2020 ()
350	D-ABLAPL/2353/2025 ABLAPL/1068/2025	STATE OF ODISHA KAMBUNATH BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// KHAIRA /253 /2024 ()
351	D-ABLAPL/2422/2025 ABLAPL/1069/2025	STATE OF ODISHA TAPESWAR DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	// GOCHHAPADA /35 /2020 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/2669/2025 ABLAPL/1070/2025	T. UPENDRA REDDY VS STATE OF ODISHA	DURGA PRASAD DHAL VS	INFOCITY PS /603 /2024 () //
353	D-ABLAPL/2390/2025 ABLAPL/1071/2025	SUVENDU PRASAD BAI @ SUVENDU VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	PATTAMUNDAI RURAL PS /27 /2025 () //
354	D-ABLAPL/2676/2025 ABLAPL/1072/2025	AMARESH CHANDRA DAS VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	JATNI P.S. /14 /2025 () //
355	D-ABLAPL/2615/2025 ABLAPL/1073/2025	BHIMSEN ROUT VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	NIALI /445 /2024 () //
356	D-ABLAPL/2700/2025 ABLAPL/1074/2025	SUHAGAMANI @ SUHAGIMANI MURMU VS STATE OF ODISHA	MAHES DAS VS	Maitri Vihar PS /368 /2024 () //
357	D-ABLAPL/2562/2025 ABLAPL/1075/2025	MIR RASHID ALI VS STATE OF ODISHA	DEBASNAN DAS VS	DARGHA BAZAR /3 /2025 () //
358	D-ABLAPL/2518/2025 ABLAPL/1076/2025	SUBASH DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI RURAL PS /597 /2024 () //
359	D-ABLAPL/1267/2025 ABLAPL/1077/2025	ANURAG GHOSH VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	RAGHUNATHPALI /699 /2024 () //
360	D-ABLAPL/2450/2025 ABLAPL/1078/2025	PRATAP MALLIK VS STATE OF ODISHA	DEBASNAN DAS VS	BARI RAMACHANDRAPUR /16 /2025 () //
361	D-ABLAPL/2102/2025 ABLAPL/1079/2025	AKSHYA KUMAR PAIKIRAY VS STATE OF ODISHA	ANUPAM DASH VS	BARGARH /396 /2014 () //
362	D-ABLAPL/2684/2025 ABLAPL/1080/2025	RAJU MANTHARA @ RAJENDRA MANTHARA VS STATE OF ODISHA	SURESH KUMAR JENA VS	DUNGURIPALI /102 /2024 () //